## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

## UNSTARRED QUESTION NO:2444 ANSWERED ON:16.08.2011 SHORTAGE OF IPS OFFICERS Joshi Shri Pralhad Venkatesh;Maharaj Shri Satpal;Rana Shri Kadir;Reddy Shri Anantha Venkatarami

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is an acute shortage of Indian Police Service (IPS) officers to deal with the security challenges across the country;

(b) if so, the details thereof alongwith the existing strength and requirement of IPS officers, State-wise;

(c) the number and percentage of IPS officers belonging to Other Backward Classes and Muslim community;

(d) whether the Government has any proposal to induct IPS officers from Paramilitary Forces to fill the vacancies;

(e) if so, the details thereof;

(f) whether the Government has any proposal to conduct special recruitement examination to fill the vacant posts;

(g) if so, whether the officers of armed forces like Army, Air Force and Navy would be eligible for the same; and

(h) if so, the details thereof and the steps taken to increase the number of IPS officers as per the recommendations of the Kamal Kumar Committee?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): As on 1.1.2011, the total authorized strength of IPS was 4720 against which 3393 officers were in position, leaving a shortage of 1477 IPS officers.

(b): The State-wise detail is at Annexure- 'A'.

(c): No such specific record is maintained by the Ministry of Home Affairs. There are provisions in the Indian Police Service (Recruitment) Rules, 1954 in regard to reservation, inter-alia, for Other Backward Classes.

(d) to (g): The Government has finalized introduction of Limited Competitive Examination as the third mode of recruitment to IPS in order to mitigate the shortage of directly recruited IPS officers. Officers of the rank of Dy. SPs of State Police services, Assistant Commandants of Central Para-military Forces and Captains and Majors of Defence Forces fulfilling certain eligibility criteria are eligible for appearing in the examination.

(h): The strength & composition of the State Cadres has been reviewed and raised to 4730. The annual batch size of RRs has been increased to 150. A new mode of induction to IPS, i.e. Limited Competitive Examination to recruit 80 officers annually has been approved.